

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.171 of 2013

Dated : 6th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Ravikiran Power Projects Pvt. Ltd. ... Appellant(s)

Versus

State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. B. Subrahmanya Prasad

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.1 & 2

ORDER

Admit. Ms. Swapna Seshadri takes notice on behalf of Respondent Nos.1 & 2. Notice to be issued to the other Respondents returnable on 04.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.09.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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